NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/71/KOB/2024 in CP(C/ACT)/14/KOB/2023
SECTION	RULE 11 NCLT
NAME OF PARTIES	SIVARAMAN V/S PUNARJANI SECURITIES LIMITED AND 5 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	PP ZIBI JOSE PCS
RESPONDENTS ADVOCATE/ PROFESSIONAL	A M SRIDHARAN, S JOHN MAJOR, DEEPAK ASHOK KUMAR, MADHU RADHAKRISHNAN.

22 April 2024

O R D E R

IA(C/ACT)/71/KOB/2024 in CP(C/ACT)/14/KOB/2023

This is an IA bearing No. 71/KOB/2024 filed by the Applicant in CP(C/ACT)/14/KOB/2023 seeking various reliefs under the prayer clauses. In the said application, the Applicant has arrayed 6 respondents as parties.

Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of the Applicant. Learned Counsel, Mr. Madhu Radhakrishnan (R1) and Learned Counsel, Mr. A M Sridharan (R5) are physically present in court and seek time to file reply affidavit. Time granted, let the same be done at least 2 days before the next date of hearing, after serving copy of the same on the Counsel appearing for the other side. None appears on behalf of other respondents.

List this matter for further consideration on **30.05.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)